

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

IA (IBC) 1357, 1358 & 1359/2022 in CP(IB) No.173/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

Ratna Prakash Golla

...Operational Creditor

Vs

Jacobs Infrastructure Pvt Ltd and Others

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Shreya Mundra for the Liquidator present.

IA (IBC) 1357/2022

This is an application filed by the Liquidator to take on record the Asset Memorandum. Received subject to hearing. Accordingly, the application is disposed of.

IA (IBC) 1358/2022

This is an application filed by the Liquidator to take on record the List of Stakeholders concerning the Liquidation process of the Corporate Debtor. Received subject to hearing. Accordingly, the application is disposed of.

IA (IBC) 1359/2022

This is an application filed by the Liquidator to take on record the Preliminary report concerning the Liquidation process. Received subject to hearing. Accordingly, the application is disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)